

**IN THE INCOME TAX APPELLATE TRIBUNAL KOLKATA BENCH 'C' AT KOLKATA
[BEFORE SHRI RAJESH KUMAR, HON'BLE ACCOUNTANT MEMBER &
SHRI SONJOY SARMA, HON'BLE JUDICIAL MEMBER]**

I.T.A. No. 1349/Kol/2019

Assessment Year: 2014-15

West Bengal Electronics Industry Development corporation Limited.....Appellant
WEBEL Bhewan, Block EP & GP,
Sector V, Salt Lake City,
Kolkata - 700 091.
[PAN: AAACW 2411 Q]

Vs

Pr. CIT -1, KolkataRespondent

Appearances by:

Shri Pratush Jhunhunwala, Advocate appearing on behalf of the Assessee

Shri Manas Mondal, ACIT appearing on behalf of the Revenue:

Date of concluding the hearing : May 10, 2022

Date of pronouncing the order : May 10, 2022

ORDER

PER SONJOY SARMA, JM:

This is an appeal preferred by the assessee against the order of Ld. PCIT-1, Kolkata dated 18.03.2019 for A.Y. 2014-15.

2. At the time of hearing ld, AR submitted that the assessee has opted for Direct Tax Vivad Se Vishwas Scheme, 2020 (hereinafter the 'scheme') and had filed Form No. 1 and form No. 2 before the Competent Authority. Thereafter, the authority had accepted it and had issued Form No. 3. Further the assessee has remitted the tax as per Form No. 3 and filed Form No. 4 also. The Competent Authority in response to the same had issued Form No. 5 to the assessee. Since, the assessee-appellant has paid the due taxes, there is no point in keeping the impugned appeal pending. Apropos the discussion (supra) and since the Ld. DR has not any objection

in withdrawing the same. Accordingly, we allow the assessee to withdraw the instant appeal.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order Pronounced in the Open Court on 10th May, 2022.

Sd/-
(RAJESH KUMAR)
ACCOUNTANT MEMBER

Sd/-
(SONJOY SARMA)
JUDICIAL MEMBER

Dated: 10/05/2022
Biswajit, Sr. PS

Copy of order forwarded to:

1. Appellant: West Bengal Electronics Industry Development Corporation Limited.
2. Respondent: Pr. CIT-1, Kolkata.
3. The CIT(A)
4. The CIT
5. DR

True Copy,

By order,

Assistant Registrar
ITAT Kolkata Benches, Kolkata